

SHRI CHIRANJI LAL SHARMA : Will the hon. Minister kindly let the House know if land for Karnal refinery has actually been acquired and the compensation of Rs. 5 crores has been paid by the Government and will the hon. Minister assure the House that the Karnal refinery is not being shelved or dropped?

SHRI NAWAL KISHORE SHARMA : Yes. Land has been acquired and compensation has been paid. But so far as the question of shelving the Karnal refinery is concerned, I would not have to comment anything. The Government is trying to find ways means to see that Karnal refinery comes up.

SHRI S. M. GURADDI : Is it not a fact that Karnal and Mangalore refineries also be started from public sector only is, Government only?

PROF. N. G. RANGA : Where is the money to come from?

MR. SPEAKER : That has already been answered. Please put some other question.

SHRI S. M. GURADDI : We are going back to the original idea that is, we have committed ourselves to socialistic pattern of society.

MR. SPEAKER : That has already been answered. Is there any other question, please?

SHRI S. M. GURADDI : If any new industry is to be started in the country this year, it will be in the public sector only. Therefore, I would like to know whether our Prime Minister is interested to start these refineries in the public sector or not?

SHRI NAWAL KISHORE SHARMA : Though I have stated that is it at a preliminary stage, but I would like to inform the hon. Member that the 1956 Industrial Policy Resolution, though includes mineral oil in Schedule 'A' but the same Resolution also states, I would read for the benefit of the House :

“Whenever cooperation with private enterprises is necessary, the State will ensure either through majority participation in the capital or otherwise, that it has the

requisite power to guide the policy and control the operations of the undertaking.”

So, according to 1956 Industrial Policy Resolution also, if the Government, in the larger interests thinks it, then, with this rider it can have joint venture.

WRITTEN ANSWERS TO QUESTIONS

[English]

Telex Lines and Telephone Exchanges with French Assistance

*6. **KUMARI PUSHPA DEVI :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have a proposal to install some telex lines and telephone exchanges with French assistance;

(b) if so, the number of telephone exchanges and telex line proposed to be installed in the country with French assistance;

(c) the name of the French firm supplying equipments to India; and

(d) the year in which such telephone equipments are going to be imported from France?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir, Local telephone and Trunk automatic exchanges have been proposed to be installed with French Assistance but not telex exchanges.

(b) 23 telephone exchanges and 16 Trunk Automatic Exchanges.

(c) M/s CIT ALCATEL, France.

(d) Telephone exchanges imported during 1983 and 1984. Trunk automatic exchanges being imported during 1985 and 1986.